

(b) whether it is also a fact that there was fracture of either every 13 kms;

(c) whether maintenance has taken a back seat with little being allocated under the safety fund for the maintenance of railway tracks; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY): (a) Yes, Sir. There have been instances of 5,727 rail and weld fractures since April 2011 to January 2012 across the entire network of Indian Railways.

(b) Yes, Sir. Average fractures in last three years are approximately one per 13.5 running track kms.

(c) No, Sir. Maintenance of track has not taken a back seat. Track renewals, which are an ongoing maintenance exercise, are done in a systematic way on age-condition basis to suit traffic requirements.

(d) The details of track renewals done during the last three years along with fund allotted are as under:

Year	Track Renewals carried out (In complete Track Renewal Units)	Rupees in crore
2009-10	3840	4105.88
2010-11	3465	4984.53
2011-12	3300	5285.98

#### Unutilised railway land

3552. SHRI KUMAR DEEPAK DAS: Will the Minister of RAILWAYS be pleased to state:

(a) the details of railway land lying unutilised in Guwahati, Sorbhog, Rangia and Bongaigaon area;

(b) the details of land under the illegal occupation at above mentioned places;

(c) whether the Ministry has any proposal for any construction or utilisation of such land and also to remove illegal occupation of the land; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY): (a) to (d) Parcels of Railway land measuring about 347.20 acres, 31.36 acres, 11.09 acres and 242.418 acres are presently vacant at Guwahati, Sorbhog, Rangiya and Bongaigaon respectively. Out of this, about 15.60 acres, 1.36 acres, 1.34 acres and 15.346 acres are under encroachment at Guwahati, Sorbhog, Rangiya and Bongaigaon respectively. The railways are taking action under Railway Act, 1989 and Public Premises (Eviction of Unauthorised Occupants) Act, 1971 to remove illegal occupants.

The vacant land are required for railways own operational purpose and future expansion and developmental works.

#### **Freight carried by Railways**

3553. SHRI T.M. SELVAGANAPATHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Railways carried one billion tonne freight in 2012-13;

(b) if so, the details thereof;

(c) whether it is also a fact that Indian Railways have become only the fourth Railways in the world to have achieved such feat:

(d) whether Railways have asked its zonal railways to keep up this tempo in the current fiscal also; and

(e) if so, the steps being taken by them in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY): (a) Yes, Sir.

(b) During the year 2012-13, Indian Railways have loaded 1009.83 million tonnes of originating freight traffic.

(c) to (e) Yes, Sir. The target for freight loading of 2013-14 has been fixed at 1047 million tonnes. Interactions are being held at Zonal Railways' level with